

Dy.No-68
16.06.21

S.No 6 (R)

(15)



SIKKIM DEMOCRATIC FRONT

Reg. No. : 56|42|93|JS|11|2911 • Date : 13|05|1993

Head Office

Indira Bypass, Gangtok, E/Sikkim

Ph : (03592)281586, Fax: (03592) 280595, Email: sdf.sikkim@gmail.com

Website: www.sikkimdemocraticfront.org | www.smilingsikkim.org



Ref No.: 201A/CDF/GC/21

Date: 13.01.2021

WJ (R)
16/06/21
PPEMB
16/6/21



To,
The Secretary,
Election Commission of India,
Nirvachan Sadan, Ashok Road,
New Delhi – 110001

Sir,

Sub : Submission of Contribution Report to the Commission in form 24A

Enclosed herewith please find the Contribution Report in form 24A along with necessary documents pursuant to section 29B and 29C of the Representation of People Act, 1951 read with rule 85B of conduct of Election Rules, 1961 in excess of Rs. 2,000/- for the financial year 2019-20 duly signed by the treasurer for your kind perusal and records.

I shall be thankful should you acknowledge the same.

Thanking You,

Yours faithfully,

[Signature]
Treasurer
Authorised Signatory
Sikkim Democratic Front



Place : Gangtok

Date: 13.01.2021

Enclosed : As above

[This Form should be filed with the Election Commission before the due date for furnishing a return of the Political Party's Income of the concerned financial year under section 139 of the Income Tax Act, 1961 (43 of 1961) and a certificate to this effect]

1. Name of Political Party
SIKKIM DEMOCRATIC FRONT
2. Status of the Political Party
(recognised / unrecognized)
Recognised
3. Address of the headquarters of the Political Party
SDF Bhawan, Indira Bye-Pass, Tadong, Gangtok-737102, East Sikkim.
13-05-1993
4. Date of registration of the political party with Election Commission
5. Permanent Account Number (PAN) and Income Tax Ward/Circle where return of the Political Party is filed
: AADAS7356K
CIRCLE - 2 EXEMPT, KOLKATA
6. In case the contributor is a company, whether the conditions laid down under section 293A of the Company Act, 1956 (1 of 1956) have been complied with (A copy of the certificate to this effect obtained from the company should be attached)
Yes, wherever applicable
7. Details of contribution received in excess of rupees two thousand, during the financial year 2019-20

SL. NO.	NAME	ADDRESS	PAN (IF ANY)	MODE OF CONTRIBUTION (CHEQUE/DRAFT/CASH/NEFT/RTGS)	CHEQUE/DRAFT/REFERENCE NO.	BANK	AMOUNT OF CONTRIBUTION (Rs.)	REMARKS
1	Chewang Gyatso Lachungpa	Gangtok, East Sikkim	ACMPL8749D	Cheque	038124	State Bank of Sikkim	5,00,000	
2	Cherry Residency & Commercial Complex	Gangtok, East Sikkim	AFBPT2820F	Cheque	405175	Canara Bank	5,00,000	

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Treasurer

Sikkim Democratic Front

3	Meeraj Pradhan	Development Area, East Sikkim	ARDPP2143B	Cheque	087755	State Bank of India	4,01,000		
4	Nar Bahadur Chettri	Gangtok, East Sikkim	AWLUPC2933N	Cheque	000008	HDFC Bank	1,00,000		
5	Vinod Mundra	Ranipool, East Sikkim	BIZPPM0271R	Cheque	011533	Central Bank of India	5,01,000		
6	Lakhee Doma Bhutia	Sichey, East Sikkim	BBXPB8179C	Cheque	855540	State Bank of Sikkim	50,000		
7	Neeru Sewa	Tadong, East Sikkim	LJHPPS8078M	Cheque	948607	State Bank of Sikkim	12,000		
8	Mahendra Pradhan	Gangtok, East Sikkim	CRLUPP1596F	Cheque	000037	UCO Bank	20,000		
Total ÷							20,84,000/-		

In case of payment by cheque/demand draft, indicate name of the bank and branch on which cheque/demand draft has been drawn.

8. In case the contributor is a company, whether the conditions laid down under Section 182 of Companies Act 2013 [Section 293A of the Companies Act, 1956 (1 of 1956)], been complied with.


 Treasurer
 Sikkim Democratic Front

Verification

I **NIMTHIT LEPCHA**, wife of **Mr. Rinzing Dorjee Bhutia** solemnly declare that to the best of my knowledge and belief, the information given in this Form is correct, complete and truly stated.

I further declare that I am verifying this Form in my capacity as Treasurer on behalf of the political party above named and I am also competent to do so.



(Nimthit Lepcha)

Treasurer

Sikkim Democratic Front



Date : 12.01.2024

Place: Gangtok